

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 03.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Haresh Purohit	S.B.Civil Misc.Transfer Application No.36/2015, Smt.Sunita V/s Sahadev Sharma	Mr. R.S.Choudhary	Mr. S.R.Godara
02.	Shri Danpat Choudhary	S.B.Civil Misc.Transfer Pet.No.45/2015,Smt.Pooja V/s Chattar Singh	Mr. J.S.Bhalaria & Vikram Singh	Mr.Kishan Bansal
03.	Dr.A.A.Bhansali	S.B.Civil Misc.Transfer Pet.No93/2014, Smt.Richa V/s Gajendra Singh	Mr.Ajay Vyas	Mr.S.P.Sharma & Mahaveer Choudhary

CAUSE – LIST 04.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma	D.B.Civil Misc.Appeal No.1649/2014,Smt. Manjinder Kaur V/s Gurpreet Singh	Mr.C.S.Kotwani	Mr.Ramandeep Singh Kharlia (RDSS Kharlia)
02.	Shri Pankaj Ravindra Mehta	S.B.Civil First Appeal No.212/2007, Dwarka Dass V/s LR,s of Rameshwar &Ors.	Mr.L.R.Metha & Ramit Mehta	Mr.Suresh shrimali & Teja Ram Choudhary

CAUSE – LIST 05.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma	S.B.Civil Misc.Transfer Pet. No.51/2015, & 54/2015, Anju Choudhary V/s Akshat Choudhary	Mr.Pradeep Choudhary	Mr.Arpit Mehta & Nishant Bora
02.	Dr.Pramila Acharya	S.B.Civil Misc.Appeal No.1815/2011,Vishnu Prakash & Ors V/s Manoj Kumar	Mr.Rakesh Arora	Mr.Sunil Mehta & Nrpat Choudhary
03.	Shri Farzand Ali	S.B.Civil Misc.Tra.Pet.No.31/2015, Smt.Narbada @ Neelu V/s Rakesh	Mr. R.S.Choudhary	Mr.I.R. Choudhary & Rajendra Choudhary

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR